

Letter dt 14.2.89 received
from DRM Bhushawal is
put up for perusal.

2

26/2

Date: 27.2.1989.

Mr. S.Y. Gupte, for the
applicant. Mr. Y.D. Ghaisas,
Law Assistant, from C.P.O.'s
Office, Central Railway, Bombay
is present on behalf of the
respondents.

By consent adjourned for
reply and further directions on
27th April 1989.

[Signature]

M.P.No. 253/89
for amendment.
(at Flag 'A')
filed on 27/4/89

884
23/3/89

Dated: 27.4.1989

Present Mr. S.Y. Gupte for
the applicant and Mr. J.G. Sawant
for the respondents.

The applicant has filed
M.P.No. 253/89 for adding
DRM(P) C.Rly. Bhushawal as
Respondent No.2. The petition
is allowed. The applicant to
carry out the amendment in
the original application today
only. Mr. Sawant accepts
notice on behalf of the
added Respondent No.2.

Respondents to file the
reply before the Registrar on
21.6.1989 with a copy to the
applicant's advocate. Applicant
need not be present on that
date.

(M. Y. P. Sawant) (M. S. Mujumdar)
m (2)